

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 605
IB-65/ND/2024

IN THE MATTER OF:
M/s Keren Polyplast India Ltd.

...PETITIONER

Section
U/s 59 of IBC

Order delivered on 16.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant :
For the Respondent :

ORDER

Re-notified to **13.05.2024**.

Sd/-
(Court Officer)